

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4926
ANSWERED ON:02.09.2011
CONTRACTUAL EMPLOYEES IN HOSPITALS
Panda Shri Prabodh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether various Government hospitals in National Capital Territory (NCT) of Delhi are recruiting employees on contract basis;
- (b) if so, the details thereof;
- (e) whether these contract employees are likely to get all the perks and facilities as admissible to regular Government employees;
- (d) if so, the details thereof;
- (e) whether various employees unions have lodged protests against this practice; and
- (f) if so, the details thereof alongwith action taken by the Government to redress the discontent?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): No such information is maintained centrally as Health being a State subject. However, in so far as the Central Government hospitals located in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and its associated hospitals are concerned, Directorate General of Health Services engages personnel on contractual basis in case of exigency, till the regular incumbent are appointed. The contractual staffs are paid as per the terms of the contract subject to labour laws and rules for contractual appointment.

(e) & (f): As per the information received from the Directorate General of Health Services, no such representation against the recruitment on contract basis have been received from any of the Association/Federation related to above mentioned hospitals.